

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &
I.A. NO. 282 OF 2015**

Dated: 10th May, 2016

In the matter of:-

**Municipal Corporation of Greater Mumbai
Versus**

Maharashtra Electricity Regulatory Commission & Ors.

.... Appellant (s)

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **21.07.2016**.

COURT MASTER